

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 131 of 2011

Dated : 19th January, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Haryana Power Generation Corpn. Ltd. ... Appellant(s)

Versus

H.E.R.C. & Ors.Respondent(s)

Counsel for the Appellant (s):

Mr. Pradeep Dahiya
Mr. Vikas K. Gupta (Rep.)

Counsel for Respondent (s):

Mr. Anand K. Ganesan

ORDER

Written submissions have been filed by both the parties.

Judgment is reserved.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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